

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 820/2000

New Delhi this the 22nd day of May, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

V.K.Jain
S/o late Shri R.M.Jain
R/O 724, Laxmibai Nagar,
New Delhi-110023. **Applicant**

(By Advocate Shri G.K. Aggarwal)

-Versus-

1. Union of India, through
Secretary,
Ministry of Urban Development,
Nirman Bhawan, New Delhi-110011.
2. The Director General (Works)
Central Public Works Department,
Nirman Bhawan,
New Delhi.
3. The Secretary,
Union Public Service Commission,
Shahjehan Road,
New Delhi-110011. **Respondents**

(By Advocate Shri K.R. Sachdeva)

O R D E R (ORAL)

Justice Ashok Agarwal:-

The order dated 3.11.1999 at Annexure A/1 which is impugned in the present OA was earlier impugned by the applicant by filing OA No. 2134/1999 which was dismissed on 6.1.2000. Very same order is sought to be challenged on fresh grounds. In our view, the same cannot be permitted as the dismissal of the aforesaid OA will operate as res judicata against the applicant.

W.F.

(X)

Present OA in the circumstances is summarily
rejected.

V.K.Majotra
(V.K. Majotra)
Member (A)

Ashok Agarwal
(Ashok Agarwal)
Chairman

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